

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 28-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : —  
PETITION NUMBER : TP 294/16  
NAME OF THE PETITIONER (S) : Manipal Integrated Services Pvt. Ltd.  
NAME OF THE RESPONDENT (S) : —  
UNDER SECTION : 621 A

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Representative of PCS is present. She requested time.

Posted to 13.03.2017.

  
MEMBER (J)

  
MEMBER (T)